

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001

No.HHC/Rules/Vol.V./97-I-

Dated: 23.9.2013

NOTIFICATION

In exercise of the powers vested in it under Section 23 of the State of Himachal Pradesh Act, 1970, Section 129 of the Code of Civil Procedure, 1908 as amended from time to time, Article 225 of the Constitution of India and all other powers enabling hereunto, the High Court of Himachal Pradesh is pleased to make the following amendments in "**The High Court of Himachal Pradesh (Original Side) Rules, 1997**":-

1. These Rules shall be called the High Court of Himachal Pradesh (Original Side) (**Eighth Amendment**) Rules, 2013.

2. These Rules shall come into force with immediate effect.

Rule **16** of the Rules known as **High Court of Himachal Pradesh Original Side Rules, 1997** under Part C, "Civil Writs" shall stand deleted, consequently, schedule/form(s) appended to the Rules supra shall also stand deleted.

BY ORDER OF THE HON'BLE HIGH COURT REGISTRAR GENERAL

Endst. No. HHC/Rules/Vol. V/97-1-

Dated: 23.9.2013

Copy forwarded for information to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H. P. , Shimla.
2. The Principal Secretary(Home)/(Personnel) to the Government of H.P. Shimla - 171 002.
3. The L.R.-cum-Secretary (Law) to the Government of Himachal Pradesh, Shimla -171002.
4. All the District/Additional District Judges, Civil Judges (Sr. Division)/(Jr. Division) in H.P.
5. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
6. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
7. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
8. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla - 171005.
9. The Special Secretary (Law)/Additional Secretary (Law) to the Government of Himachal Pradesh, Shimla - 2.
10. The Secretary/ Private Secretary/PAs to the Registrar General/ Registrar (Inspection, Confidential and Budget)/Registrar(Legal Research & Rules)/Registrar

(Judicial & JB)/Registrar (Vigilance, Finance & Accounts) /OSD-CPC and Computer Cell / OSD-Personnel/ O&A and Library/OSD-Estt. Protocol & Building/ OSD(Administrator-Assistant Coordinator,Main Mediation Centre, High Court of H.P. Shimla.

11. All the Additional Registrars of this Hon'ble High Court.
12. All the Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters/ Private Secretaries/ Section Officers/ Marriage Counsellor/ Chief Librarian/ Public Relation Officer of this Registry.
13. The Accountant General (Audit), HP. Shimla - 171 003.
14. The Accountant General(A&E), HP, Shimla -171 003.
15. The President, High Court of Himachal Pradesh Bar Association, Shimla.
16. All the Presidents, District Bar Associations, in HP.
17. The NIC Officers posted in the High Court with a request to update the High Court website.
18. The Technical Director, NIC of this Registry for conversion of the same into digital form on Gazette website in terms of this Registry Office Order No. HHC/Admn.1(18)/78-XI-9935-41, dated 8.4.2011.
19. The Scrutiny Assistant of this Registry with five spare copies.
20. Guard file.

Registrar General